

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURAL RESEARCH & EDUCATION

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2481**  
TO BE ANSWERED ON 6<sup>TH</sup> AUGUST, 2024

**AGREEMENTS MADE BY ICAR WITH PRIVATE COMPANIES**

2481. SHRI SUDHAKAR SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether ICAR has signed agreements with companies like Bayer, Amazon, Koromandal International, Dhanuka Agritech in the recent past;
- (b) if so, the details of the financial cost incurred by the Government alongwith details of the Intellectual Property Right (IPR) in this regard;
- (c) whether ICAR has signed any MoU with any farmer organizations to advance its research agenda; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
कृषि और किसान कल्याण राज्य मंत्री (SHRI BHAGIRATH CHOUDHARY)

**(a) & (b):** Indian Council of Agricultural Research (ICAR) has signed agreements with these companies along with other private companies in the areas of mutual interest such as scaling up of developed crop varieties, transfer of technologies and capacity building. The MoUs were signed for technology dissemination, hence no intellectual property right (IPR) issues are associated with these partnerships. No financial cost was incurred by ICAR.

**(c) & (d):** There are about 176 MoUs with the Farmer Organizations for enhancing capacity building and technologies dissemination.

\*\*\*\*\*